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Declaration of Assets and Liabilities

Year 2023

I JAY PRAKASH KUMAR son/daughter/wife of LATE MUNDRIKA CHAUDHARY

aged 49 years, belonging to BIHAR LEGISLATIVE ASSEMBLY, PATNA

service and presently working as SECURITY GUARD

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	60000/-	Purnima Devi	Satyajay Prakash Kumar	Bharati Kumar	Payal Kumar
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	"	"	"	"
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Nil	"	"	"	"
(v)	Motor Vehicles (details of make, etc.)	Pagination pro BROIDH 4254	"	"	"	"
(vi)	Jewellery (give details of weight and value)	Gold 20 gm Silver 100 gm	Gold 10 gm Silver 100 gm	"	"	"
(vii)	Other assets, such as values of claims / interests	Nil	"	"	"	"

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

जय प्रकाश कुमार

31/1/2023

पुनर्ग (फा-11)
31/1/23

राजिव रजत (1)

31/01/23

1732
10/2/03

B. Details of immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	6 katha Koriya ma	Nil	Nil	Nil	Nil
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	"	"	"	"
(III)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Nil	"	"	"	"
(IV)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	House 1/2 Katha	"	"	"	"
(V)	Others (such as interest in property)	Nil	"	"	"	"

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI (B.V.M)	1000000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	,	"
	(b) dues to departments dealing with supply of water	,	"
	(c) dues to departments dealing with supply of electricity	"	"

(914 5912) 311123

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DTL PK 9226 D	"
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	"	"
	(iii) Sales Tax [Only in case of proprietary business]	"	"
	(iv) Property Tax	"	"

C. Personal Detail

GPF/CPF/PRAN No.

110084647926

Gender

M (M/F)

Date of Birth

07/02/1980 (DD/MM/YY)

Class/Group

B+ (A/B/C)

Cadre

SECURITY GUARD, B.V.S. Patna

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S. - Bihar Secretariat Service etc.)

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

31/1/23

Name of Employee

JAY PRAKASH KUMAR

Designation

SECURITY GUARD

Department

BIHAR VIJHAN SABHA, PATNA

Place: PATNA

Date: 31/1/23

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

31/1/23